

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-20/2001/9837/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>th</sup> 10 November, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJKA/9061/2022 Dated 5<sup>th</sup> November, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.11.2022 with station leave permission from the second half of 12.11.2022 till the morning of 15.11.2022**, has been granted. The next senior most Judicial officer at the station would be in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001/9838/A, dated , 10-11-2022**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**